

HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER

No. 412 /Confdl. /2014
II-3-1/2014

Dated 25 March, 2014

Judicial Officers' Training & Research Institute, High Court of M.P., Jabalpur is conducting **Induction Training (THIRD PHASE)** for the newly appointed **Civil Judges of Class II of 2013 Batch** from **21.04.2014 to 16.05.2014** in the Institute. Trainee Judges, whose names and postings figure in the endorsement are directed to attend the aforesaid course.

Conditions for the course:

1. Barring exceptional circumstances, the participants nominated for the course shall not pray for adjustment.
2. The participants shall report by **9.30 a.m. on 21.04.2014** in the Lecture Room of JOTRI at Jabalpur.
3. They shall appear for the course in prescribed uniform (i.e. Black coat, white shirt, grey trousers and black tie in the case of men and white saree and blouse with black coat in the case of ladies) during entire duration of the course.
4. The participants shall bring with them one copy each of the following, if delivered/ prepared during their Third Phase Practical Exercise:
 - (i) Judgments in Civil and Criminal cases (preferably, contested);
 - (ii) Issues;
 - (iii) Charge and
 - (iv) Examination of accused;
 - (v) The notes prepared by them during Third Phase Practical Exercise; and
 - (vi) Notes prepared by them during programmes under the aegis of District Legal Services Authority, attended/ conducted by them.
5. The participants may send legal problems which they want to be addressed during the course to the Institute by fax (No. 0761-2628679) sufficiently in advance.
6. The participants shall bring with them Laptop Computers with peripherals and software CDs, if provided by the High Court.
7. T.A. & D.A. of the participants is reimbursable only as per Government Rules.
8. The Institute shall endeavour to make best possible arrangements for reception, lodging, boarding and entertainment of the participants in the Guest House of the Institute. To this end, two Reception Counters for participants shall be set up between 5.00 a.m. and 10.00 a.m. on first day of the course at Main Railway Station, Jabalpur. One such Counter shall be set up near main exit gate of Platform No. 1 and the other near main exit gate of Platform No. 4. Participants are requested to report to these counters on their arrival. The Institute shall make arrangement for their conveyance from the Railway Station to Institute.



The participants arriving a day earlier or at hours other than those mentioned above or by a different mode of conveyance, may inform the Institute to Shri Gyan Prakash Tekam, A.G. III on Telephone No. **0761-2628679** or to Shri Pramod Kushwaha, Care Taker on Mobile No. **09713717147** or to Shri Pramod Kumar Chaturvedi, A.G. II on Mobile No. **08878747939** at least a day in advance, so that proper arrangement for their reception may be made. It may however be noted that it may not be possible for the Institute to make arrangement for carriage of participants' luggage to the parked vehicles.

9. The Guest House of the Institute is located on second and third floors of the JOTRI building. At present the lift is not functional. The participants are, with prior intimation to the Institute, free to stay at the accommodation of their choice. In such a case the participants shall be entitled to T.A & D.A as per rules. However, it would not be possible for the Institute to make arrangement for pick up from and drop back to such place.
10. The accommodation in the Guest House of the Institute shall be available to the participants only from 3.00 p.m. onwards on the preceding day of commencement of training and upto 10.00 a.m. on the succeeding day of the end of training.
11. The participants shall be provided with tea, breakfast, lunch and dinner during their period of stay for the course, free of charge.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


 (VED PRAKASH)
 REGISTRAR GENERAL

sr

Endt. No. 413 /Confdl. /2014
 II-3-1/2014

Dated 25 March, 2014

Copy forwarded to:-

- 1 The Deputy Controller, Govt. Central Press, Arera Hills, Habibganj, Bhopal-6 for publication in the next issue of the M.P. Gazette,
- 2 The Principal Secretary, Govt. M.P. Law & Legislative Affairs Department, 1st Floor, Vindhyaal Bhawan, Bhopal, Pin 462 006, for information.
- 3 The Accountant General, (I), M.P. Gazetted Audit Department, Gwalior, for information.
- 4 The Accountant General, (II), Gwalior, for information.
- 5
1. Ku. Nidhi Modita Pinto, IV Additional Judge to the Court of I Civil Judge, Class-II, Morena,
2. Shri Amit Nagayach, IV Additional Judge to the Court of I Civil Judge, Class-II, Satna,
3. Shri Vijay Kumar Pathak, I Additional Judge to the Court of I Civil Judge, Class-II, Bind,

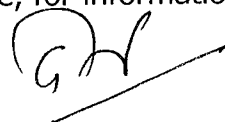
4. Smt. Aakansha Katyal, VI Additional Judge to the Court of I Civil Judge, Class-II, Indore,
5. Shri Priyank Bhardwaj, II Additional Judge to the Court of I Civil Judge, Class-II, Bhind,
6. Ku. Shalu Sirohi, V Additional Judge to the Court of I Civil Judge, Class-II, Morena,
7. Shri Sameer Kumar Mishra, VI Additional Judge to the Court of I Civil Judge, Class-II, Bhind,
8. Shri Gyanendra Kumar Shukla, II Additional Judge to the Court of I Civil Judge, Class-II, Rewa,
9. Shri Ravi Nayak, III Additional Judge to the Court of I Civil Judge, Class-II, Panna,
10. Shri Mukesh Gupta, III Additional Judge to the Court of I Civil Judge, Class-II, Shivpuri,
11. Shri Nishant Garg, IV Additional Judge to the Court of I Civil Judge, Class-II, Datia,
12. Shri Arvind Singh, I Additional Judge to the Court of I Civil Judge, Class-II, Tikamgarh,
13. Shri Pritam Bansal, II Additional Judge to the Court of I Civil Judge, Class-II, Vidisha,
14. Shri Tathagat Yagnik, I Additional Judge to the Court of I Civil Judge, Class-II, Vidisha,
15. Shri Dinesh Meena, VII Additional Judge to the Court of I Civil Judge, Class-II, Ujjain,
16. Shri Premdeep Sankla, IV Additional Judge to the Court of I Civil Judge, Class-II, Jhabua,
17. Shri Pradeep Soni, V Additional Judge to the Court of I Civil Judge, Class-II, Hoshangabad,
18. Ku. Ruchita Gurjar, III Additional Judge to the Court of I Civil Judge, Class-II, Ratlam,
19. Shri Ravi Chouksey, II Additional Judge to the Court of I Civil Judge, Class-II, Hoshangabad,
20. Shri Piyush Bhawe, VI Additional Judge to the Court of I Civil Judge, Class-II, Guna,
21. Shri Raghvendra Patel, III Additional Judge to the Court of I Civil Judge, Class-II, Satna,
22. Shri Chandra Shekhar Rathore, III Additional Judge to the Court of I Civil Judge, Class-II, Alirajpur,
23. Smt. Shobhna Meena, VIII Additional Judge to the Court of I Civil Judge, Class-II, Ujjain,
24. Ku. Suruchi Yadav, II Additional Judge to the Court of I Civil Judge, Class-II, Sheopur,
25. Shri Satish Sharma, II Additional Judge to the Court of I Civil Judge, Class-II, Katni,
26. Shri Vishnu Prasad Solanki, III Additional Judge to the Court of I Civil Judge, Class-II, Shajapur,
27. Smt. Sanghpriya Bhadrasen, IX Additional Judge to the Court of I Civil Judge, Class-II, Ujjain,
28. Shri Narendra Kumar Bhandari, III Additional Judge to the Court of I Civil Judge, Class-II, Rajgarh,
29. Shri Rajendra Kumar Ahirwar, II Additional Judge to the Court of I Civil Judge, Class-II, Panna,
30. Ku. Vandna Malviya, I Additional Judge to the Court of I Civil Judge, Class-II, Barwani,
31. Ku. Sanchita Bhadkaria, III Additional Judge to the Court of I Civil Judge, Class-II, Bhopal,



32. Shri Dwarka Prasad Sutrakar, II Additional Judge to the Court of I Civil Judge, Class-II, Damoh,
33. Smt. Poonam Damecha, II Additional Judge to the Court of I Civil Judge, Class-II, Barwani,
34. Shri Kamalnath Jaysingpure, IV Additional Judge to the Court of I Civil Judge, Class-II, Khandwa,
35. Ku. Viksita Markam, VI Additional Judge to the Court of I Civil Judge, Class-II, Dewas,
36. Shri Bude Singh Solanki, IV Additional Judge to the Court of I Civil Judge, Class-II, Ratlam,
37. Ku. Urmila Chouhan, II Additional Judge to the Court of I Civil Judge, Class-II, Dhar,
38. Ku. Rupali Bhalavi, Additional Judge to the Court of I Civil Judge, Class-II, Dindori,
39. Smt. Suneeta Taram, I Additional Judge to the Court of I Civil Judge, Class-II, Seoni,
40. Shri Mahendra Singh Rawat, III Additional Judge to the Court of I Civil Judge, Class-II, Jhabua,
41. Shri Vikram Singh Dawar, I Additional Judge to the Court of I Civil Judge, Class-II, Mandleshwar,
42. Shri Sachin Kumar Jadhav, IV Additional Judge to the Court of I Civil Judge, Class-II, Dhar,
43. Ku. Rashmi Mandloi, II Additional Judge to the Court of I Civil Judge, Class-II, Mandleshwar,
44. Shri Dharmendra Khandayat, II Additional Judge to the Court of I Civil Judge, Class-II, Seoni,
45. Ku. Usha Uikey, III Additional Judge to the Court of I Civil Judge, Class-II, Betul,
46. Ku. Divya Uikey, I Additional Judge to the Court of I Civil Judge, Class-II, Balaghat,
47. Ku. Renu Khes, II Additional Judge to the Court of I Civil Judge, Class-II, Sehore,
48. Shri Vijay Kumar Pandey, IV Additional Judge to the Court of I Civil Judge, Class-II, Neemuch,
49. Smt. Mona Shukla Pandey, III Additional Judge to the Court of I Civil Judge, Class-II, Neemuch,
50. Smt. Swapna Shree Singh, VIII Additional Judge to the Court of I Civil Judge, Class-II, Jabalpur,

For information and compliance with a direction to all the participants that they should compulsorily appear at J.O.T.R.I. Building at Jabalpur on aforesaid date and time as mentioned in order.

- 6 The District & Sessions Judge, Morena/ Satna/ Bhind/ Indore/ Rewa/ Panna/ Shivpuri/ Datia/ Tikamgarh/ Vidisha/ Ujjain/ Jhabua/ Hoshangabad/ Ratlam/ Guna/ Alirajpur/ Sheopur/ Katni/ Shajapur/ Rajgarh/ Barwani/ Bhopal/ Damoh/ Dindori/ Dewas/ Dhar/ Seoni/ Mandleshwar/ Betul/ Balaghat/ Sehore/ Neemuch/ Jabalpur/ Dindori, for information and necessary action with a request to instruct the participant Judicial Officers to remain present at J.O.T.R.I. Building at Jabalpur on the date and time given in the order, positively.
- 7 Registrar (I.T.), High Court of Madhya Pradesh, Jabalpur, for sending copy of order by e-mail to following Judicial Officers:-
 1. District Judge (Inspection), High Court Premises, Jabalpur/ District Judge (Inspection), J.E.-1, Judges Enclave, Residency Area, Indore-452001./ District Judge (Inspection), 28/B, Race-course Road, Opposite Maila Ground, Gwalior (M.P.), for information.
 2. Principal Registrar, High Court of M.P., Bench Indore, for information



3. Principal Registrar, High Court of M.P., Bench at Gwalior, New High Court Building, City Centre, Gwalior, for information.
4. Member Secretary, M.P. State Legal Services Authority, 574, South Civil Lines, Jabalpur, for information.
5. Principal Registrar (Judicial)/ (Vigilance)/ (I.L.R. & Examination), High Court of M.P., Jabalpur, for information.
6. Registrar (VL.)/ (District Establishment)/ (Judicial-I)/ (Judicial-II)/ (Administration)/ (Exam & Labour Judiciary)/ District Judge (Inspection)/ Officer on Special Duty/ Registrar/Secretary, High Court Legal Service Committee, High Court of Madhya Pradesh, Jabalpur, for information.
7. Director/Deputy Director, Judicial Officers' Training and Research Institute, First Floor, J.O.T.R.I. Building, Jabalpur, for information.
- 8 Registrar (E.)/ Account Officer/ Budget Officer/ Joint Registrar (Protocol)/ Deputy Registrar (Judicial), High Court of Madhya Pradesh, Jabalpur, for information.
- 9 Registrar- cum – P.P.S. to Hon'ble the Chief Justice, High Court of Madhya Pradesh, Jabalpur, for placing the same before Hon'ble the Chief Justice for kind information.
- 10 P.S. to Hon'ble Shri Justice _____, High Court of M.P., Jabalpur, for placing the same before His Lordship for kind information.
- 11 Section Officer, Pension/ Budget/ Assistant (Work)/ Complaint/ Pay Fixation (Gazetted)/ Advance/ Leave (Gazetted)/ Civil Checker/ Criminal Checker/ Principal System Analyst, Computer Section, High Court of M.P., Jabalpur, for information.
- 12 Deputy Registrar-cum-PS to Registrar General, High Court of Madhya Pradesh, Jabalpur, for information.

VP
25.3.17

*** (VED PRAKASH)**
REGISTRAR GENERAL